COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 40 OF 2017

Dated: 8th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & ...Respondent(s)

Anr.

Counsel for the Appellant(s) : Mr. Hemant Singh

Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Mukund P. Unny

Mr. P.V.Dinesh for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>08.01.2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

ts/mk